

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

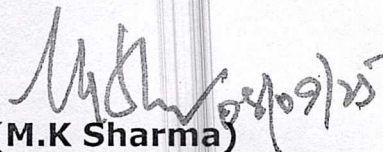
ORDER

No: -1321 of 2025/RG

Dated:-08.09.2025

In exercise of the powers under Section 9 (3) of the Bhartiya Nagrik Suraksha Sanhita, 2023, Shri Mudasir Yousuf, Munsiff Sogam is hereby conferred the powers of Judicial Magistrates, 1st Class, to be exercised by him within his respective jurisdiction, w.e.f. the date he joined as Munsiff Sogam.

By Order.


(M.K Sharma)


Registrar General (Officiating)

No:-49815-45/RG/GS

Dated:- 8.09.2025

Copy of the above forwarded to

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
8. Principal District and Sessions Judge, Kupwara;
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
.....for information;
10. Shri Mudasir Yousuf, Munsiff Sogam for information and necessary action.
11. Manager, Government Press, Jammu/Srinagar for publication in the next issue of the Government Gazette.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
14. Order file


Registrar General (Officiating)